

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 16/139/13
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017**

NAME OF THE COMPANY : M/s. Reebok India Company 211(1) & 211(2)

SECTION OF THE COMPANIES ACT: 621A

| <u>S.NO.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|---------------------|--------------------|---------------------------|------------------------------|-------------------------|
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Present: Mr. Narun Chandra, Company Secretary

ORDER

A request for adjournment is being made on behalf of the applicant. Adjourned to 20.03.2017.

Notice be issued to the SFIO.

A report has been received from the Office of the RoC.


(Ina Malhotra)
Member Judicial